

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)
NO.HC.VII-119/2001/848 /A

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati

To, Smti Sharmila Bhuyan,
District and Sessions Judge,
Nalbari.

Dated Guwahati the 14th February, 2020

Sub: **Station leave permission.**

Ref:- Your letter No. DJNB/809 Date 12.02.2020.

Madam,

With reference to the above, I am directed to inform you that, your prayer for station leave permission from the evening of 20.02.2020 till the morning of 23.02.2020, has been granted/rejected. The senior most Judicial officer at the station will remain in charge of your Court and office in your absence.

Yours faithfully,

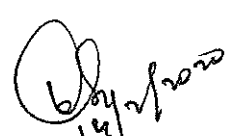
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JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-119/2001/849 /A, dated 14.2.2020

Copy to:

1. The Systems Analyst, Gauhati High Court.


JT. REGISTRAR (VIGILANCE)

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